NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--|--|---------|---------|--------------------------------|
| CA 270/15 | TP 218/16 | Hearing | 621A | |
| | | | | BMM Ispat Ltd. |
| A CONTRACTOR OF THE STATE OF TH | Control of the Contro | | | |

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. A.m. Svidheran Gumelfor Phlimer Austr

Counsel for petitioner is present. Heard him. He is directed to file Synopsis in the Registry.

List it for orders on 31 07.2017.

MEMBER (J)

MEMBER (T)